

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
Dated this the 15th of March, 1994
OA.No.881/89

Amarjit Singh Shri C.J. ROY, Hon. Member 'J'
S/o Shri Main Choudhary, Shri P.T. THIRUVENGADAM, Hon. Member 'A'
R/o B-27, Police Station Janakpuri,
New Delhi. ... applicant

By Advocate: None

versus

1. Lt. Governor of Delhi through its
Chief Secretary, Delhi Administration, Delhi.
2. Commissioner of Police Delhi
Delhi Police Headquarters, M.S.O. Building,
I.P.Estate, New Delhi.
3. Deputy Commissioner of Police Headquarter-I,
Delhi Police Headquarters, M.S.O. Building,
I.P.Estate, New Delhi ... respondents

By Advocate Ms. Ashoka Jain.

O R D E R
'By Hon. Member Shri C.J. ROY'

This is an old matter of 1989 posted for final hearing today. When the case was called up for hearing today, neither the applicant nor his counsel has put up appearance. We feel that the applicant is not interested to prosecute the case further. In the circumstances, the case is dismissed in default and non-prosecution.

P.J.L

'P.T. THIRUVENGADAM'
MEMBER 'A'
15.3.94

fsl
'C.J. ROY'
MEMBER 'J'
15.3.94